

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 477
TO BE ANSWERED ON 22.07.2021

REMOVAL OF OBSCENE CONTENT FROM TWITTER

477. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the National Commission for Women has asked the Managing Director of Twitter India to remove all pornographic and obscene content from the platform;
- (b) if so, the details thereof; and
- (c) whether any time limit has been given to it for removing the obscene content?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Yes Sir.

(b) and (c) The National Commission for Women (NCW) has informed that vide its letter dated 30.06.2021 addressed to the Managing Director, Twitter India Pvt. Ltd., the Commission had asked Twitter to remove free and available pornographic content from the platform. In this letter, a few specific links were also referred which the Commission had come across on the platform. In response, an action taken report was received by NCW in the matter through email dated 10.07.2021 with the mention that the reported content had been removed.

The stipulated time provided to Twitter to respond to the Commission with detailed action taken report was 10 days.
